

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 10.08.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 177/2021	Southern Power Distribution Company of Telangana Ltd V Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 ors	Adtihya Reddy	
2.	Comp App (AT)(CH) (Ins) No. 178/2021	Emaar Hills Township P Ltd V Srinivas Manthena & anr	Sriram Venkatvaradhan	
3.	Comp App (AT)(CH) (Ins) No. 179/2021	Aswathi Agencies V Bijoy P Pulipra RP of PVS Memorial Hospital & 2 Ors	Pranava Charan M G Sunil N	

4.	9805118005812021	Ramachandra Harihara Mahadevan V Federal Bank Limited	Sreedharan A M	
5.	9805118005172021	Polux Technologies (India) P Ltd Vs Aparna Infra Housing P Ltd	Jayanthi K Shah	
6.	9805111004472021	Pigment & Chemical Industries P Ltd V Shivdutta Bannanjee	Abishek Daz	
7.	9805117002862021	Mohan Thomas V Forbes Ewart & Figgis P Ltd	Gopalakrishnan B K	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 140/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V M/s. IFCI Ltd & 11 others	Anil Kumar Yadavilli Sai Karunakar	T. K. Bhaskar -R10-12
9.	Comp App (AT) (CH) (Ins) No. 141/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V Rajesh Agarwal & 12 others	Anil Kumar Yadavilli Sai Karunakar	T. K. Bhaskar – R1-R2 Ashish Rana – R4- R12
10.	Comp. App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	Yadavalli Sai Karunakar
11.	Comp App (AT) (CH) (Ins) No. 34/2021	M/s. OPG Power Generation Pvt Ltd V M/s. AKCT Chidambaram Cotton P Ltd	C P Niveda Aparajitha Viswanath	T. Shanmugam
12.	Comp. App (AT) (CH) No.13/2021	NSL Energy Ventures Pt Limited & 2 others Vs NSL Renewable Power Private Limited & 22 others	P. Vikram M. Roshan Atiq	N. Ramakrishnan R2-4 P. Giridharan R5, 7 & 9 Sakhar Dande R6 & 11 Dwarakesh Prabakaran R10

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	TA No. 27/2021 (Comp App (AT)) (Ins) No. 1235/2019	E N Palanisamy V Bank of Baroda & 3 ors	Ananyaa Mazumdar	Soundararajan R1 & R2 Prapti Mehta RP
14.	TA No. 28/2021 (Comp App (AT)) (Ins) No. 739/2020	Avasarala Venkateshwar Rao V Servomax India P Ltd & 7 Ors	Rajesh Bohra	Mummaneni Vazra Lakshmi – R1 & R2
15.	TA No. 49/2021 (Comp App (AT)) (Ins) No. 688/2020	Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd V Tata Capital Financial Service Ltd & 10 Ors	Satendra K Rai Abhjeet Sinha Niraj Kumar Pravar Mishra	Vatsala Rai Durga Manda - R1 Saratha Sakdev Ramakant Rai Shivkrit Rai Mehak Suri – R2

Copy to:**1. Notice Board****2. Website: www.nclat.nic.in****For Assistance,****1.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9444687246****2.Court Officer - PH No. : 044-2888 0450
CELL : 9445892169****By the order of Hon'ble Member (J)****(Chennai Bench)**